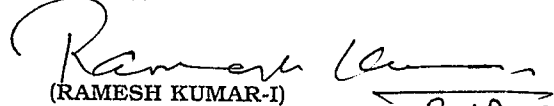


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.

ORDER

In partial modification to this office earlier order no. 4303-3421/Power/Judl./N-E/KKD/Delhi/2022 dated 23.07.2022 and in pursuance to the guidelines issued by the Central Information Commission vide notification no. CIC/AT/D/10/000111, dated 15.11.2010 and 09.12.2010, u/s 19(8)(a) of the Right to Information Act, 2005, and in order to streamline the maintaining of public record, in exercise of powers under Rules 19 of the Delhi District Court (RTI Rule, 2008), I, hereby designate **Sh. Manoj Kumar, ASJ-01 (POCSO)**, Room No. 75, B-Block, 6th Floor, Karkardooma Courts Complex, Delhi, as "**Transparency Officer**" and **Ms. Shunali Gupta, PO-MACT**, Room No. 69, B-Block, 5th Floor, Karkardooma Courts Complex, Delhi, as "Link Transparency Officer" for North-East District, Karkardooma Courts, Delhi, with immediate effect.

In pursuance to the provisions of sub-section (1) and (2) of Section 5 and section 4(1)(a) of the Right to Information Act, 2005, I, hereby designate **Ms. Rekha Sharma, Sr. JA/NE** as Public Information Officer and Record Officer of North-East District, Karkardooma Courts, Delhi in addition to the work already assigned to her, with immediate effect.



(RAMESH KUMAR-I)
Principal District & Sessions Judge, ^{21A 88}
North-East District,
Karkardooma Courts, Delhi.

No. 4973-2991 /Power/Judl./N-E/KKD/Delhi/2022

Dated : 30 AUG 2022

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judges of all the districts, Delhi/New Delhi.
3. The Secretary (AR), Administrative Reforms Department, 7th Level, C-Wing, Delhi Secretariat, Govt. of NCT, New Delhi.
4. The Secretary, Central Information Commission, August Kranti Bhawan, Bhikaji Cama Place, New Delhi.
5. All the Judicial Officers posted in this district.
6. The Judicial Officers concerned.
7. The Admn. Officer (Judl.), RTI Branch, Central District, Tis Hazari Courts, Delhi.
8. Ms. Rekha Sharma, Sr. JA, PIO of RTI Branch, North-East District, KKD Courts, Delhi.
9. The Admn. Officer (Judl.), of all the branches of this district.
10. The PRO/APRO of all district courts, Delhi/New Delhi.
11. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
12. The Hony. Secretary, Bar Association, Tis Hazari, Patiala House, Rohini, Saket, Karkardooma, Dwarka, Delhi/New Delhi.
13. The Care Taker, North-East District, Karkardooma Courts, Delhi, with the direction to display the same on the notice board of this court complex.


Principal District & Sessions Judge,
North-East District, ^{21A 88}
Karkardooma Courts, Delhi.

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the